

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :27/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION2707-AT11A.M.

903-ADMISSION-COURTCODE-CLAIMSHAH-11.05 AM

1	Misc. Application	456/2022	RAJEEV SHAH-DELAY Vs. NSEIL	PRAFUL	Y AND A LEGAL
(Main Matter Number :SEBI Appeal/0000417/2022)					
2	Misc. Application	457/2022	PARAG SHAH-DELAY Vs. NSEIL	PRAFUL	Y AND A LEGAL
(Main Matter Number :SEBI Appeal/0000418/2022)					
	Misc. Application	675/2022	RAJEEV SHAH-EXEMPTION Vs. NSEIL	PRAFUL	Y AND A LEGAL
(Main Matter Number :SEBI Appeal/0000417/2022)					
5	Misc. Application	676/2022	PARAG SHAH-EXEMPTION Vs. NSEIL	PRAFUL	Y AND A LEGAL
(Main Matter Number :SEBI Appeal/0000418/2022)					
	SEBI Appeal	417/2022	RAJEEV PRAFUL SHAH Vs. NSEIL		Y AND A LEGAL
Sub Matter :		Misc. Application/0000675/2022			
Sub Matter :		Misc. Application/0000456/2022			
	SEBI Appeal	418/2022	PARAG PRAFUL SHAH Vs. NSEIL		Y AND A LEGAL
Sub Matter :		Misc. Application/0000676/2022			
Sub Matter :		Misc. Application/0000457/2022			

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CIVIL CAUSE LIST OF DATE :27/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>904-ADMISSION-COURTCODE-CLAIMMITHANI-11.07 AM</u>				
3	Misc. Application	484/2022	JAGDISH MITHANI-DELAY Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	Misc. Application	544/2022	JAGDISH MITHANI-EXEMPTION Vs. NSEIL AND ORS	Aagam Doshi and Co.
(Main Matter Number :SEBI Appeal/0000419/2022)				
	SEBI Appeal	419/2022	JAGDISH MITHANI Vs. NSEIL AND ORS	Aagam Doshi and Co.
Sub Matter :		Misc. Application/0000544/2022		
Sub Matter :		Misc. Application/0000484/2022		
<u>905-ADMISSION-COURTCODE-SCORES-11.09 AM</u>				
4	Misc. Application	497/2022	MR.ROHIT MANSUKHANI-DELAY Vs. SEBI	APPELLANT IN PERSON
(Main Matter Number :SEBI Appeal/0000420/2022)				
	Misc. Application	498/2022	MR.ROHIT MANSUKHANI-SINGLE APPEAL Vs. SEBI	APPELLANT IN PERSON
(Main Matter Number :SEBI Appeal/0000420/2022)				
	Misc. Application	499/2022	MR.ROHIT MANSUKHANI-VIRTUAL HEARING Vs. SEBI	APPELLANT IN PERSON
(Main Matter Number :SEBI Appeal/0000420/2022)				

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CIVIL CAUSE LIST OF DATE :27/07/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	500/2022	MR.ROHIT MANSUKHANI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000420/2022)	APPELLANT IN PERSON
	SEBI Appeal	420/2022	MR.ROHIT MANSUKHANI Vs. SEBI	APPELLANT IN PERSON
Sub Matter :		Misc. Application/0000497/2022		
Sub Matter :		Misc. Application/0000498/2022		
Sub Matter :		Misc. Application/0000499/2022		
Sub Matter :		Misc. Application/0000500/2022		

379-ADM DISPOSAL-COURTCODE-FINELODR-AT11.11 AM

5	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law MKA and Co.
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411-DISPOSAL-CODE-IPOHIGHVOLATILITY-11.14 AM

6	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP
	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP
<u>323-DISPOSAL-COURTCODE-REDEMPTION-AT11.16 AM</u>				
7	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
	(Main Matter Number :SEBI Appeal/0000440/2021)			
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
	(Main Matter Number :SEBI Appeal/0000441/2021)			
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
	Sub Matter : Misc. Application/0000757/2021			
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
	Sub Matter : Misc. Application/0000758/2021			
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
	Sub Matter : Misc. Application/0000986/2021			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		
31	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :SEBI Appeal/0000524/2021)				
	SEBI Appeal	524/2021 (/0000)	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter :		Misc. Application/0000890/2021		
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

355-ADMDISPOSAL-COURTCODE-SOMAGDR-AT-11.18 A.M.

8	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay K. ASHAR AND CO
Sub Matter :		Misc. Application/0000674/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate K. ASHAR AND CO
Sub Matter :		Misc. Application/0000731/2021		
	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay K. ASHAR AND CO
Sub Matter :		Misc. Application/0000768/2021		
	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :		SEBI Appeal/0000461/2021)		
	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
(Main Matter Number :		SEBI Appeal/0000462/2021)		
	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :		SEBI Appeal/0000463/2021)		

392-ADMDISPOSAL-CODE-INSIDERAPTECH-AT11.20 A.M.

9	SEBI Appeal	467/2021	Aptech Ltd Vs. SEBI	Parinam Law Associates
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557-DISPOSAL-COURTCODE-CLIENTSRESTRAINED-AT11.22AM

10	SEBI Appeal	639/2021	SIC STOCKS AND SERVICES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0001177/2021		
Sub Matter(Disposed) :		Misc. Application/0001178/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>577-DISPOSAL-COURTCODE-PSTLAO-AT-11.25 A M</u>				
11	Misc. Application	1139/2021	MR. NIRMAL NARENDRA KOTECHA-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000646/2021)				
	SEBI Appeal	646/2021	MR. NIRMAL NARENDRA KOTECHA Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001139/2021		
<u>620-DISPOSALL-CODE-VBINDUSTRIESWTM-AT-11.27 AM</u>				
12	Misc. Application	1322/2021	V B INDUSTRIES LTD AND ORS-DELAY Vs. SEBI	Vis Legis Law Practice, Advocates
(Main Matter Number :SEBI Appeal/0000750/2021)				
	SEBI Appeal	750/2021	V B INDUSTRIES LTD AND ORS Vs. SEBI	Vis Legis Law Practice, Advocates
Sub Matter :		Misc. Application/0001322/2021		
<u>761-DISPOSAL-COURTCODE-SCORESCOMPLAINT-11.29 AM</u>				
13	Misc. Application	222/2022	BIPIN TARO VAZIRANI-EXEMPTION Vs. SEBI	Bachubhai Munim and Co.
(Main Matter Number :SEBI Appeal/0000158/2022)				
	SEBI Appeal	158/2022	BIPIN TARO VAZIRANI Vs. SEBI	Bachubhai Munim and Co.
Sub Matter :		Misc. Application/0000222/2022		
Sub Matter(Disposed) :		Misc. Application/0000636/2022		
Sub Matter :		Misc. Application/0000575/2022		

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	Misc. Application	575/2022	SEBI-DELAY IN REPLY Vs. BIPIN TARO VAZIRANI	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000158/2022)				

755-DISPOSAL-COURTCODE-TELEDATAGDR-AT11.31 AM

14	SEBI Appeal	164/2022	K. PADMANABHAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001356/2021				
	SEBI Appeal	165/2022	N. SAKTHIVEL Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001357/2021				
	SEBI Appeal	166/2022	M.S. RAMAKRISHNAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001365/2021				
	SEBI Appeal	167/2022	G. JAGADISH Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001386/2021				

862-DISPOSAL-COURTCODE-STOCKWTM-11.33 AM

15	Misc. Application	613/2022	Mohd. Tanveer Ahmed-COD Vs. SEBI	Mukesh Kumar ,Advocate
(Main Matter Number :SEBI Appeal/0000339/2022)				
	SEBI Appeal	339/2022	Mohd. Tanveer Ahmed Vs. SEBI	Mukesh Kumar ,Advocate
Sub Matter : Misc. Application/0000613/2022				
Sub Matter : Misc. Application/0000638/2022				
	SEBI Appeal	340/2022	SUNNY GUPTA Vs. SEBI and Anr.	Neha Rai ,Advocate
Sub Matter : Misc. Application/0000614/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	614/2022	SUNNY GUPTA-COD Vs. SEBI and Anr.	SEBI and Anr.
(Main Matter Number :SEBI Appeal/0000340/2022)				
	Misc. Application	638/2022	MOHD. TANVEER AHMED-EXEMPTION Vs. SEBI	MUKESH KUMAR, ADVOCATE
(Main Matter Number :SEBI Appeal/0000339/2022)				